

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 1050 OF 2018 IN
APPEAL NO. 205 OF 2017**

Dated: 24th August, 2018

In the matter of :

Simhapuri Energy Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **31.08.2018**.

Court Master

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